

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

C.P. 277(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.02.2018

NAME OF THE PARTIES:

Union of India, Ministry of Corp. Affairs

v/s.

Gitanjali Gems Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 221-222, 241-242, 246 r.w. 339 of Companies Act,
2013.

ORDER

Counsel for the Petitioner is present. None present from the side of
Respondents.

The Petitioner's side heard. Orders reserved.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)